

Expenditure on Forest Development Schemes

901. SHRI DEBENDRA NATH
MAHATA:
SHRI LUTFUL HAQUE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the total allocation and expenditure on the forestry development schemes during the last three years with particular reference to West Bengal and North Eastern Region States, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): The information is being collected from the State/UT Governments and will be placed on the Table of the Lok Sabha as soon as it is received.

Board of Forestry

902. SHRI DEBENDRA NATH
MAHATA:
SHRI LUTFUL HAQUE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the activity of the Board of Forestry and the names of its members;

(b) whether any meetings of the Board were held recently and if so, the discussions that took place and the names of the participants; and

(c) the measure that have been taken to implement the decision of the meeting?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) A copy of the Government of India's Resolution No. C.11013/4/73-FRY(FD), dated the 27th May, 1974 outlining the functions of the Central Board of Forestry and its compositions is laid on the Table of the House. [Placed in Library. See No. LT-8487/74].

(b) Yes, Sir. The Fourteenth meeting of the Board was held on the 14th and 15th October, 1974 at New Delhi. The list showing the items discussed in the meeting (Annexure II) and a list showing the names of the participants are attached (Annexure III).

(c) The implementation of the Recommendations of the Board is required to be done by the States/Union Territories and the concerned Ministries to whom relevant recommendations are communicated.

Plantation of Quick Growing Species

903. SHRI DEBENDRA NATH
MAHATA:
SHRI LUTFUL HAQUE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress of plantation of quick growing species under the Forestry Development Scheme;

(b) the amount sanctioned during the last three years, year-wise; and

(c) the allocation and expenditure under this scheme, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) The scheme 'Plantation of quick growing species' was included as a centrally sponsored one during the Third Plan period with the objective of raising fast growing species such as Eucalyptus, Poplars, Bamboos, etc. to meet the increasing demand for raw material for forest based industries particularly the pulp and paper industry. It continued as a centrally sponsored scheme up to 1968-69. Since 1969-70, i.e. beginning of the Fourth Five Year Plan, it ceased to be a centrally sponsored scheme and is continuing as a State Sector Scheme since then.

(b) and (c). Information is being collected from the State/U.T. Governments and will be placed on the table of the Lok Sabha in due course.